

04 581/99

Order dt. 8.2.2000

Free copy
of judgment
given to both
counsel.

Rah
10/2

Free copy
10.2.2000
S.O

Order pronounced in open Court.
As per observations contained in
Order dated 8.2.2000 in separate
sheets attached to the record of
04 569/99, both the OMs 569 & 581
of 1999 are rejected. No costs.

V re. Chandra
Member (J)